

DIVISION BENCH  
COURT - I

S-4

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.A.(CAA)/61(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	SETHIA OIL INDUSTRIES LTD.
UNDER SECTION	SEC. 230-232, SEC 234

**Appearances (via video conferencing/physically)**

Mrs. Manju Bhuteria, Adv. : For Petitioner  
Ms. Aisha Amin, Adv.

**ORDER**

1. Ld. Counsel for the petitioner present.
2. Post this matter on **9/5/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**